## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No. 143(ND)/2014 RT CP No.151/Chd/Hry/2017

Anupam Varshney & Ors.

...Petitioners

Versus.

Swastik Metalloy Casting Pvt. Ltd. & Ors.

...Respondents

Present: Ms. Mandeep Gujral and Mr. Rohit Suri, Advocates for

the petitioners.

Mr. Anoop Dawar, Advocate for the respondents.

Learned counsel for the petitioner seeks some more time to file rejoinder. List the matter on 06.02.2018 for arguments. Rejoinder, if any, be filed at least two weeks before the date fixed with copy advance to the counsel opposite.

Learned counsel for the respondents submits that the order relating to costs for adjournment in terms of the previous order has been complied.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 11, 2017